

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO. 106/(MAH)/2017


CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017

NAME OF THE PARTIES: M/s. Gazebo
Estates Pvt. Ltd.

SECTION OF THE COMPANIES ACT: _____ OF THE
Companies Act 1956/2013/I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	<u>Memorandum Filed</u>	<u>Adv.</u>	

Common Order

CSP 105/230-232/NCLT/MB//MAH/2017
CSP 106/230-232/NCLT/MB//MAH/2017
CSP 107/230-232/NCLT/MB//MAH/2017
CSP 108/230-232/NCLT/MB//MAH/2017
CSP 109/230-232/NCLT/MB//MAH/2017
CSP 110/230-232/NCLT/MB//MAH/2017

Company petitions are allowed.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)